

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4018
TO BE ANSWERED ON 9TH DECEMBER, 2016**

FOETICIDE

**4018. SHRI JYOTIRADITYA M. SCINDIA:
SHRI KAMAL NATH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Union Government is aware that according to the latest report of Asian Centre for Human rights, Madhya Pradesh has been leading in foeticide and infanticide of girl child in the country;

(b) if so, the details of the report and the number of cases of infanticide and foeticide registered in various parts of the country during the last three years, Statewise and year-wise particularly from Madhya Pradesh;

(c) whether the Union Government in view of this report proposes to investigate the causes of failure of the Madhya Pradesh State Government on checking foeticide and infanticide cases; and

(d) if so, the other steps the Government proposes to take to direct Madhya Pradesh Government to undertake effective measures to implement PC&PNDT and MTP Act?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(ANUPRIYA PATEL)**

(a): The Ministry of Health and Family Welfare has not officially received the report of Asian Centre for Human Rights.

(b) to (d): Does not arise.

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